

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 42 of 2011,

Dated: 19th October, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**Maharashtra State Electricity
Distribution Company Limited Appellant (s)**

Versus

**Maharashtra Electricity
Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Abhishek Mitra

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan

ORDER

At the request of the learned counsel for the State Commission,
post the matter for hearing on **15th November, 2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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